

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b). Awards will be made after the applications for scholarships are received, the last date for which (as subsequently extended) expired only on the 1st September, 1958. The scholarships are in the process of being renewed.

The award of 'Fresh' and 'Renewal' scholarships is a continuing process.

PAY SCALES OF UNIVERSITY TEACHERS
AS RECOMMENDED BY THE UNIVERSITY
GRANTS COMMISSION

196. SHRI M. VALIULLA: Will the Minister of EDUCATION be pleased to state the names of the Universities which have not so far given effect to the scales of pay of their teachers as recommended by the University Grants Commission?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): The Universities of Baroda, Kerala, Mysore, Patna, Sri Venkateswara and Utkal.

VIOLATION OF FOOD AND EXCISE LAWS
IN DELHI

197. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to state:

(a) what is the number of persons so far arrested during the year 1958 for violation of food and excise laws in Delhi; and

(b) how many of them were convicted and against how many cases are still pending?

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI): (a) and (b). Information regarding violation of food laws is being collected.

A statement giving the information relating to violation of excise laws is annexed. [See Appendix XXII, Annexure No. 55.]

CIRCULATION OF RESERVE BANK'S
ANNUAL REPORT TO MEMBERS OF
PARLIAMENT

198. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to refer to page 71 of the Minutes of the Estimates Committee for 1957-58, Vol. I, No. 3, and state:

(a) whether the Reserve Bank's Annual Report which contains all the State Budgets is circulated to Members of Parliament; and

(b) if the answer to part (a) above be in the negative, what steps are being taken by Government in this connection?

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI): (a) and (b). It is presumed that the reference is to the Report on Currency and Finance published by the Reserve Bank. A few copies of this report are sent to Parliament Library every year and personal copies for the use of Members can also be obtained, free of cost, on request from the Manager, Reserve Bank of India, Delhi.

LOANS AND GRANTS GIVEN TO STATES

199. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to state:

(a) what are the loans outstanding against each State on 1st April, 1958; and

(b) what were the grants given by Government to each State in each of the last seven years up to 1st April, 1958.

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI): (a) and (b). The information is being collected and will be placed on the Table of the House when ready.